11.33 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Alleged M.P.'s Statement

NEWS ITEM IN THE TIMES OF INDIA DATED THE 31ST MARCH, 1977 RE. ALLEGED REMARKS BY PRIME MINISTER IN RESPECT OF WOMEN AS PRIME MINISTERS

SHRIMATI PARVATHI KRISHNAN (Coimbatore): I would first like to point out that I have not received a copy of the statement to be made by the Prime Minister, as is the usual practice.

MR. SPEAKER: There is no question of an advance notice.

SHRIMATI PARVATHI KRISH-NAN: But to the person who gives the Calling Attention notice it should be given in advance so that he or she will have an opportunity to go through 1t.

MR. SPEAKER: He has not given anything in advance. He is replying here to the Calling Attention: you can hear him and then put your questions.

SHRI M. KALYANASUNDARAM (Tiruchirapalli): I have been a Member of the House for six years, and the practice so far was that when a Calling Attention is admitted, before it is taken up for answer here, a copy of the statement is made available to all the Members and not only to the Member who gives the Calling Attention notice. (Interruptions).

MR. SPEAKER: When the ment is long, that is what is done but in the case of some Calling Attention notices like this, when they want to answer it extempore, it is not obligatory or compulsory that it should be given in advance. (Interruptions).

SHRIMATI PARVATHI KRISHN-AN: I call the attention of the Prime Minister to the following matter of urgent public importance and request that he may make a statement thereon:--

"The news item appearing in the Times of India dated the 31st March, 1977 attributing statements alleged to have been made by him regarding women as Prime Ministers and levelling derogatory and unseemly remarks about them."

THE PRIME MINISTER (SHRI MORARJI DESAI): May I say that the controversy which has arisen is in respect of something which I said more than two years ago? But I don't wish that that controversy should go on nor do I wish that I should add to it further. It is very unfortunate that this should have happened and I regret very much that I should have been the cause of it. I can only say that in future I shall be careful to see that I don't give scope for such a thing.

SHRIMATI PARVATHI KRISHN-AN: I am very grateful to the Prime Minister for the statement that he has made. It is the image of our country that is involved also, it is International Women's Decade. That is why were disturbed. Particularly, he has claimed in that statement that he is a follower of Gandhiji. Gandhiji was the person who taught our country that women have to take their place equally with men in order to ensure salvation for our country.

SHRI MORARJI DESAI: May I say that I respect women far more than the hon. Member does.

11.36 hrs.

RE MATTER UNDER RULE 377

MR. SPEAKER: Mr. Biju Patnaik.

SHRI JYOTIRMOY BOSU mond Harbour): Sir, I had given a notice under rule 377 to draw the attention of the House to public burning and trampling of newspapers in a public meeting.....